

Meetings of the Commission on Additional Sources of Energy

***76. SHRIMATI NARGIS DUTT,
SHRIMATI SUSHILA SHAN-
KAR ADIVAREKAR:**

Will the PRIME MINISTER be pleased to state:

(a) the number of meetings of the Commission on Additional Sources of Energy held so far;

(b) whether the Commission has adopted rules and procedures for its working; and

(c) whether the Commission has adopted any time-bound programme for various renewable energy resources and accelerated research and development?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Since it was set up in March, 1981 one meeting of the Commission for Additional Sources of Energy has been held.

(b) The Commission has been given full executive powers of the Government, both administrative and financial. At its first meeting, the Commission decided to have Rules and Procedures for its working similar to those of the Atomic Energy, Space and Electronics Commissions.

(c) The Commission will intensify the pace of development and demonstration, and thereafter utilisation of all types of renewable energy sources. A programme is being drawn out indicating physical targets and activities, and investments on these over the Sixth Five year Plan period phased year-wise.

Missing antiques from Metcalfe House

***77. DR. BHAI MAHAVIR,
SHRI HARVENDAR SINGH
HANSPAL:**

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the news item

which appeared in the Indian Express dated the 3rd April, 1981 under the caption "Antiques missing from Metcalfe House";

(b) if so, what are the details in this regard;

(c) whether any inquiry has been ordered into the matter;

(d) whether a C.B.I. inquiry also took place recently into loss/misappropriation of stationery at the same laboratory;

(e) whether Government are aware of the misappropriation of nearly Rs. 80,000 from thrift and credit society of the laboratory; and

(f) if so, what action Government have taken in the matter?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The Defence Science Centre moved into Metcalfe House, Delhi sometime in November, 1959—April 1960. No antiques, old pieces of furniture, rare books or paintings were found at the time the Laboratory moved into it nor was anything found in its basement when it was opened during repairs/renovations of the building during May, 1979—August, 1980. The news item of alleged disappearance of antiques from the building is, therefore, incorrect, insofar as the Defence Science Centre is concerned.

(c) Does not arise.

(d) Yes, Sir.

(e) Yes, Sir.

(f) As regards loss/misappropriation of stationery disciplinary proceedings have already been initiated against the delinquent officials, as recommended by the C.B.I. As regards misappropriation of certain monies, belonging to the Employees Cooperative Thrift and Credit Society of the laboratory, this is a matter for action by the Managing Committee of the Society and the Registrar of Cooperative Societies, and the same is being pursued.